

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 229 OF 2017**

**Dated : 10<sup>th</sup> April, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s. Wellknown Polysters Ltd.**

**...Appellant(s)**

**Vs.**

**Joint Electricity Regulatory Commission & Anr.**

**....Respondent(s)**

Counsel for the Appellant(s) : Mr. Ankit Kumar

Counsel for the Respondent(s) : Ms. Swapna Seshadri  
Mr. Ashiwn Ramanathan for R-2

**ORDER**

The matter did not reach for hearing.

As agreed by learned counsel for the parties, list the matter for hearing  
on **05.07.2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/js*